

Information Note to the Press [Press Release No. 90/2023]

For Immediate Release

Telecom Regulatory Authority of India

TRAI releases Pre-Consultation Paper on Inputs for Formulation of “National Broadcasting Policy”

New Delhi, 21st September 2023: Telecom Regulatory Authority of India (TRAI) today issued Pre-consultation paper on Inputs for Formulation of “National Broadcasting Policy”.

2. Through the said letter dated 13th July 2023, MIB has requested TRAI to give its considered inputs under Section 11 of the TRAI Act, 1997 for formulation of the National Broadcasting Policy.

3. In its letter MIB has mentioned that the Broadcast Policy needs to identify the vision of a functional, vibrant and resilient broadcasting sector which can project India’s diverse culture and rich heritage and help India’s transition to a digital and empowered economy. In the light of the potentialities and intersection with national goals, a National Broadcasting Policy stipulating the vision, mission, strategies and the action points could set the tone for a planned development and growth of the Broadcasting sector in the country in the era of new and emerging technologies.

4. With this background, a pre-consultation is being done with all the stakeholders to elicit the issues which are required to be considered for formulation of “National Broadcasting Policy”. Written comments on the pre-consultation paper are invited from the stakeholders by 10th October 2023. The comments may be sent, preferably in electronic form on the email ID advbcs-2@traai.gov.in and jtadvbcs-1@traai.gov.in

5. For any clarification/ information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No. +91-11-23237922.


(V. Raghunandan)
Secretary, TRAI